

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-331**

CAA - 141/230/232/ND/2019

**IN THE MATTER OF:**

Shams Professional Pvt Ltd and Ashvins Agri Products Pvt Ltd

...Applicant

**SECTION**

U/s. 230-232

Order delivered on 04.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

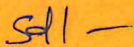
: Adv. Kartikeya Goel

For the Respondent

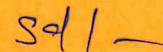
: Mr. Zoheb, Mr. Shahrukh Ali

**ORDER**

Adjourn the matter to 20.02.2020.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)